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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1406/1991

New Delhi, this 8th day of April, 1996

Hon'ble Shri B.K. Singh, Member(A)  
Hon'ble Dr. A.Vedavalli, Member(J)

Shri Joginder Singh  
C4D/54-B, Janakpur, New Delhi-110 058 .. Applicant

vs.

Union of India, through

1. Secretary  
Min. of Defence, New Delhi

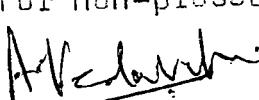
2. Engineer-in-Chief  
Army Hqrs., Kashmir House  
New Delhi

.. Respondents

ORDER (oral)

Shri B.K. Singh

In spite of repeated opportunities having been granted, the applicant could not be contacted by his counsel. It is clear that the applicant is not interested in pursuing the case in the Tribunal. Therefore, this application is dismissed in default and for non-prosecution.

  
(Dr. A. Vedavalli)  
Member(J)  
8.4.96

  
(B.K. Singh)  
Member(A)  
8.4.96

/gtv/